

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION**  
Dated Guwahati 23<sup>rd</sup> of August, 2023

**No.HC.VII-17/2023/8910/A.** Smti. Bijay Lashmi Boruah, Principal Judge, Family Court No.2, Kamrup(M), Guwahati is transferred and posted as the Presiding Officer, Labour Court, Kamrup(M), Guwahati vice Shri Aminur Rahman transferred.

Smti. Boruah will hand over charge of her Court and office to the Counsellor, Family Court No.2, Kamrup(M), Guwahati and her transfer order will come into effect from 01.09.2023.

**No.HC.VII-17/2023/8911/A.** Shri Aminur Rahman, Presiding Officer, Labour Court, Kamrup (M), Guwahati is posted as Special Judge, CBI, Assam, Addl. Court No.3, Chandmari, Guwahati vice Smti. Rita Kar, retiring on 31.08.2023.

Shri Rahman will hand over charge of his Court and Office to the Presiding officer, Industrial Tribunal, Kamrup (M), Guwahati and join his new assignment on 01.09.2023.

**No.HC.VII-17/2023/8912/A.** Shri Jogeswar Borah, District & Sessions Judge, Biswanath is transferred and posted as the Member, MACT, Sonitpur, Tezpur vice Smti. Bobita Khetry transferred.

Shri Borah will hand over charge of his Court and office to the Chief Judicial Magistrate, Biswanath and proceed to join his new assignment immediately.

**No.HC.VII-17/2023/8913/A.** Smti. Bobita Kshetry, Member, MACT, Sonitpur, Tezpur is transferred and posted as the District & Sessions Judge, Biswanath vice Shri Jogeswar Borah transferred.

Smti. Kshetry will hand over charge of her Court and office to the District & Sessions Judge, Sonitpur, Tezpur and proceed to join her new assignment immediately.

**No.HC.VII-17/2023/8914/A.** Shri Kaushik Hazarika, Member, MACT, Nagaon is transferred and posted as the District & Sessions Judge, Dhemaji vice Shri Murtaza Ahmed Choudhury retiring on 31.08.2023.

Shri Hazarika will hand over charge of his Court and office to the District & Sessions Judge, Nagaon and his transfer order will come into effect from 01.09.2023.

  
23/8/23

**No.HC.VII-17/2023/8915/A**. Shri Rafique Ahmed Tapadar, Registrar (Judicial), Gauhati High Court, Guwahati is transferred and posted as the Principal Judge, Family Court No.2, Kamrup (M), Guwahati vice Smti. Bijay Lashmi Boruah transferred.

Shri Tapadar will hand over charge of his office to the Registrar General, Gauhati High Court and his transfer order will come into effect from 01.09.2023.

**No.HC.VII-17/2023/8916/A**. Hon'ble the Chief Justice of Gauhati High Court, in exercise of powers conferred under Article 229 of the Constitution of India, has been pleased to appoint Shri Subhrangsu Dhar, Addl. District & Sessions Judge, Dibrugarh, presently attached in the Gauhati High Court as Officer on Special Duty, as the Registrar (Judicial) vice Shri Rafique Ahmed Tapadar transferred.

Shri Dhar will hand over charge of his office to the District & Sessions Judge, Dibrugarh and his transfer order will come into effect from 01.09.2023.

**No.HC.VII-17/2023/8917/A**. Shri Nayan Jyoti Sarma, Civil Judge & Asstt. Sessions Judge, Kamrup, Amingaon is transferred and posted as the Secretary, District Legal Services Authority, Golaghat, vice Smti. Jyotismita Sarma, transferred.

Shri Sarma will hand over charge of his Court and office to the District & Sessions Judge, Kamrup, Amingaon and proceed to join his new assignment immediately.

**No.HC.VII-17/2023/8918/A**. Shri Sharif Uddin Ahmed Pathan, Civil Judge & Asstt. Sessions Judge, Golaghat is transferred and posted as the Civil Judge & Asstt. Sessions Judge, Kamrup, Amingaon, vice Shri Nayan Jyoti Sarma transferred.


Shri Pathan will hand over charge of his Court and office to the District & Sessions Judge, Golaghat and proceed to join his new assignment immediately.

**No.HC.VII-17/2023/8919/A**. Smti. Jyotismita Sarma, Secretary, District Legal Services Authority, Golaghat is transferred and posted as the Secretary, District Legal Services Authority, Kamrup, Amingaon, vice Shri Binod Prasad posted at the same station.

Smti. Sarma will hand over charge of her office to the District & Sessions Judge, Golaghat and proceed to join her new assignment immediately.

**No.HC.VII-17/2023/8920/A**. Shri Jafar Md. Azizul Karim Tapadar, Addl. Chief Judicial Magistrate, Kamrup, Amingaon, is transferred and posted as the Civil Judge & Asstt. Sessions Judge, Golaghat, vice Shri Sharif Uddin Ahmed Pathan transferred.

Shri Tapadar will hand over charge of his Court and office to the Chief Judicial Magistrate, Kamrup, Amingaon and proceed to join his new assignment immediately.

  
23/8/23

**No.HC.VII-17/2023/8921/A.** Shri Binod Prasad, Secretary, District Legal Services Authority, Kamrup, Amingaon is posted at the same station as the Addl. Chief Judicial Magistrate, Kamrup, Amingaon, vice Shri Jafar Md. Azizul Karim Tapadar, transferred.

Shri Prasad will hand over charge of his office to the District & Sessions Judge, Kamrup, Amingaon, and join his new assignment immediately.

**No.HC.VII-17/2023/8922/A.** The following officers are not entitled to Travelling Allowance in the spirit of SR 241, Division XII of FR & SR as they are transferred on representation:-

- i. Shri Sharif Uddin Ahmed Pathan,
- ii. Smti Jyotismita Sarma

By Order,  
*Sd/- Utpal Rajkhowa,*  
**REGISTRAR (VIGILANCE)**

**Memo No. HC.VII-17/2023/8923-8957/A. Dated 23.08.2023**

Copy to:-

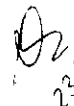
1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati for information and necessary action,
2. The Commissioner & Secretary to the Govt. of Assam, Legislative Department, Dispur, Guwahati,
3. The Principal Accountant General (A&E), Assam, Maidamgaon, Beltola, Guwahati.
4. The District and Sessions Judge, \_\_\_\_\_,
5. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati,
6. The Principal Judge, Family Court, No. I, II & III, Kamrup, Guwahati/ Cachar, Silchar/ Barpeta/ Dhubri/ Nalbari,
7. The Presiding officer, Labour Court, Guwahati/Dibrugarh,
8. The Presiding officer, Industrial Tribunal, Guwahati/Dibrugarh /Silchar,
9. The Presiding officer, STAT & Member, MACT No. 1, Kamrup(M), Guwahati,
10. The Special Judge, Assam, Guwahati,
11. The Special Judge, CBI & NIA, Assam, Guwahati,
12. The Member Secretary, Assam State Legal Services Authority, Guwahati. He is requested to release
  - (i) Smti. Jyotismita Sarma
  - (ii) Shri Binod Prasad

  
23/8/23

Further, he is requested to appoint the following Officers as Secretary, District Legal Service Authority as per Notification:

- (i) Shri Nayan Jyoti Sarma
- (ii) Smti. Jyotismita Sarma

13. The Member, MACT, Guwahati (No.2 & No.3)/ Dhubri/ Nagaon/ Nalbari/ Barpeta/ Silchar/ Sontipur/ Goalpara/ Kamrup, Amingaon,
14. The Special Judge, Addl. CBI Court, No. I, II & III, Assam, Chandmari, Guwahati,
15. Smti. Bijay Lashmi Boruah, Principal Judge, Family Court No.2, Kamrup(M), Guwahati.
16. Shri Aminur Rahman, Presiding Officer, Labour Court, Kamrup (M), Guwahati.
17. Shri Jogeswar Borah, District & Sessions Judge, Biswanath.
18. Smti. Bobita Kshetry, Member, MACT, Sonitpur, Tezpur
19. Shri Kaushik Hazarika, Member, MACT, Nagaon.
20. Shri Rafique Ahmed Tapadar, Registrar (Judicial), Gauhati High Court, Guwahati.
21. Shri Subhrangsu Dhar, Addl. District & Sessions Judge, Dibrugarh, presently attached in the Gauhati High Court as Officer on Special Duty.
22. The Joint Registrar ( \_\_\_\_\_ ), Gauhati High Court, Guwahati,
23. The Chief Judicial Magistrate, \_\_\_\_\_,
24. Shri Nayan Jyoti Sarma, Civil Judge & Asstt. Sessions Judge, Kamrup, Amingaon.
25. Shri Sharif Uddin Ahmed Pathan, Civil Judge & Asstt. Sessions Judge, Golaghat.
26. Smti. Jyotismita Sarma, Secretary, District Legal Services Authority, Golaghat.
27. Shri Jafar Md. Azizul Karim Tapadar, Addl. CJM, Kamrup, Amingaon.
28. Shri Binod Prasad, Secretary, District Legal Services Authority, Kamrup, Amingaon.
29. The Deputy Registrar ( \_\_\_\_\_ ), Gauhati High Court, Guwahati.
30. The Private Secretary to Hon'ble Mr. / Mrs. Justice \_\_\_\_\_ Gauhati High Court, Guwahati.
31. The Administrative Officer (J) ( \_\_\_\_\_ ), Gauhati High Court, Guwahati.
32. The Project Manager, Gauhati High Court, Guwahati for uploading in the Gauhati High Court website.
33. The Registrar General / Registrar (Admn.) / Registrar (Judicial)/ Registrar (Estt.), Gauhati High Court, Guwahati.
34. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette.
35. The CA to Registrar (Vigilance), Gauhati High Court, Guwahati.

  
23/08/23

**REGISTRAR (VIGILANCE)**  
**GAUHATI HIGH COURT, GUWAHATI**